

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF HIGHER EDUCATION**

**LOK SABHA
UNSTARRED QUESTION No. 2782
TO BE ANSWERED ON 21.3.2022**

Land Acquired for Central University of Jharkhand

†2782. SHRI SANJAY SETH:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of area of land needed to acquire for newly constructed campus of Central University of Jharkhand along with the land that has been acquired for the purpose;
- (b) the details of compensation made and those due to the farmers so far and the role of the State Government in this regard;
- (c) whether the Government has any plan to launch new courses in the said University;
- (d) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(DR. SUBHAS SARKAR)**

(a) & (b): For establishment of Central University, the State Government provides land free of cost and free from all encumbrances. The Central University of Jharkhand informed that the University requisitioned for 500 acres of land from the State Government. So far 289.99 acres of land have been transferred to the University. Land being located in hilly terrain, the usable land for construction and development activities is around 40 percent only. The State Government has initiated the process for acquiring remaining 139.17 acres of private land and 70.71 acres of Government land.

(c) & (d): Under the provisions of Central Universities Act, 2009, Executive Council of the University has the power to launch various programmes and courses on the recommendations of the Academic Council.
